

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/204(KB)2021
IA(I.B.C)/628(KB)2024,
IA(I.B.C)/1025(KB)2022,
IA(I.B.C)/289(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	SUASTH HEALTH CARE FOUNDATION (FORMERLY KNOWN AS SUASTH HEALTH CARE INDIA LIMITED)
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Jishnu Saha Sr. Adv.] For Applicant

Ms. Shweta Dubey, Adv.

Mr. Kanishka Prasad, Adv.

Mr. Atul Surekha Adv.

Mr. Deep Roy, Adv.] For Respondent

Mr. Dhaval Savla, Adv.

Mr. Arindam Mrinal Pal, Adv.] For JCF (IA(I.B.C)/628(KB)2024)

Mr. Aditya Das, Adv.

Mr. Pramit Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. This matter stands adjourned on **10.04.2024 at 10:30 a.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**